| V S. S. |  |                  |   |                  |                             |  |                                   |                                     |  | Amount in F            | lupees            |
|---------|--|------------------|---|------------------|-----------------------------|--|-----------------------------------|-------------------------------------|--|------------------------|-------------------|
|         |  | Summary          | of claims received                          |                  | Summary of claims add       | mitted   |                                   |                                     |  |                        |                   |
| Sr. NO. | Category of creditor   | No. of<br>claims | Amount                                      | No. of<br>claims | Amount of claims admitted * | % Share in Total<br>amount of Claims<br>Admitted | Amount of<br>contingent<br>claims | Amount of<br>claims not<br>admitted | Amount of claims under<br>verification | Details in<br>Annexure | Remarks, if any   |
| 1       | Secured financial creditors belonging to any class of creditors                                    |                  |   |                  |                             |  |                                   |                                     |  | Annexure -1            | The second second |
| 2       | Unsecured financial creditors belonging to any class of creditors                                  | 2                | 3,33,58,743.00                              |                  | N/A                         | N/A  | N/A                               | N/A                                 | 3,33,58,743.00                         | Annexure -2            |                   |
| 3       | Secured financial creditors (other than financial creditors belonging to any class of creditors)   | 1                | 1,21,65,667,10                              | 1                | 1,21,65,667.10              | 100.00   | N/A                               | N/A                                 | N/A                                    | Annexure -3            |                   |
| 4       | Unsecured financial creditors (other than financial creditors belonging to any class of creditors) |                  |   |                  |                             |  | _                                 | _                                   |  | Annexure -4            |                   |
| 5       | Operational creditors (Workmen)  | - 1              |   |                  |                             |  |                                   |                                     |  | Annexure -5            |                   |
| 6       | Operational creditors (Employees)  |                  |   |                  |                             |  |                                   |                                     |  | Annexure -6            |                   |
| 7       | Operational creditors (Government Dues)  |                  | ( A. C. | -                | DESIGN OF THE               |  |                                   |                                     |  | Annexure -7            |                   |
| s       | Operational creditors (other than Workmen and Employees and Government Dues)                       | 5                | 3,54,93,215.08                              | 2                | 3,09,89,805.00              | N/A  | N/A                               | N/A                                 | 45,02,870.08                           | Annexure -8            |                   |
| 9       | Other creditors, if any,<br>(other than financial creditors and operational creditors)             | . 7              |   |                  |                             |  |                                   |                                     |  | Annexure -9            |                   |
|         | Total  | 8                | 8,10,17,625,18                              | 3                | 4,31,55,472,10              | 100  |                                   |                                     | 3,78,61,613,08                         | 1                      |                   |
| Note:-  | Claims are Provisionally Admitted  |                  |   |                  |                             | 100  |                                   |                                     | 5,76,01,015,00                         |                        |                   |



|                  |                    | Permi           |                | List of Secured          | Financial Cre   | ditors belongie                              | g to any class                    | of creditor            | (Amount in               | List of credito | ers as on: 10,01-202                                  | 5                                  |                                     |                |
|------------------|--------------------|-----------------|----------------|--------------------------|-----------------|--|-----------------------------------|------------------------|--------------------------|-----------------|---|------------------------------------|-------------------------------------|----------------|
| Name of creditor | Identification No. | STORY BUILDING  | claim received |                          | D               | etails of claim a                            | dmitted                           |                        |                          |                 |   |                                    |                                     |                |
|                  | No.                | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount<br>covered by<br>security<br>interest | Amount<br>covered by<br>guarantee | Whether related party? | % of voting share in CoC |                 | Amount of any<br>mutual dues, that<br>may be set- off | Amount of<br>claim not<br>admitted | Amount of claim under verificati on | Remarks, if an |



|        | STATE OF THE REAL PROPERTY. | ( O 00 00 00 00 00 | To the same of the |                | 0                           | Visite III      | st of Unsecured                           | Financial Credit               | ors belowe                   | ing to any cl                  | ass of creditors.          |   |                                 | at year to be to be a second       |   |
|--------|-----------------------------|--------------------|--------------------|----------------|-----------------------------|-----------------|---|--------------------------------|------------------------------|--------------------------------|----------------------------|---|---------------------------------|------------------------------------|---|
|        |                             | THE REAL PROPERTY. | Details of         | claim received | 1967 (1997)                 |                 | Details of claim ad                       |                                |                              |                                |                            |   | SHEET STREET                    |                                    |   |
| Sr. No | Name of creditor            | Identification No. | Date of receipt    | Amount claimed | Amount of claim<br>admitted | Nature of claim | Amount covered<br>by security<br>interest | Amount covered<br>by guarantee | Whether<br>related<br>party? | % of voting<br>share in<br>CoC | Amount of contingent claim | Amount of any mutual<br>dues, that may be set-<br>off | Amount of claim<br>not admitted | Amount of claim under verification | Remarks, if any   |
| 1      | Mrs. Mithlesh<br>Sharma     | 5291****7277       | 23 11 2024         | 72,93,205      | 0                           | Financial       | N/A                                       | N/A                            | Yes                          | 0                              | N/A                        | N/A   | N/A                             | 72,93,205.00                       | Total amount claimed is<br>Rs. 72,93,205 including<br>interest as on 11.09.2024   |
| 2      | Jagdish Prashad<br>Sharma   | 8019****1857       | 22 11 2024         | 2,60,65,538    | 0                           | Financial       | N/A                                       | N/A                            | Yes                          | 0                              | N/A                        | N/A   | N/A                             | 2,60,65,538                        | Total amount claimed is<br>Rs. 2,60,65,538 including<br>interest as on 11,09,2024 |
|        | Total                       |                    |                    | 3,33,58,743,00 |                             |                 |   |                                |                              |                                |                            |   |                                 | 3,33,58,743.00                     |   |



|       |                      |                    | The state of the s | Lists          | debtor: India Offset Prints<br>(Secured Financial Credit | ers Private Limited<br>ors (other than fin<br>Details of ch | THEN SECOM        | DIS DESCRIPTION | nt of CIR | P: 11.09,292                   | 4; List of creditors<br>iters) (Amount in T) | as on: 10.01,2025                                    |           |                                       |   |
|-------|----------------------|--------------------|--|----------------|--|---|-------------------|-----------------|-----------|--------------------------------|--|--|-----------|---------------------------------------|---|
| r. No | Name of creditor     | Identification No. | Details of e   | Amount claimed | Amount of claim admitted                                 |   | Amount covered by |                 | related   | % of voting<br>share in<br>CoC | Amount of contingent claim                   | Amount of any<br>mutual dues, that<br>may be set-off | Ametrical | Amount of claim under<br>verification | Remarks, if any   |
| ,     | Punjab National Bank | AAACP0165G         | 21-09-2024   | 1,21,65,667 10 | 1,21,65,667.10   | Financial   | 100%              | 100%            | No        | 100%                           | N/A  | N/A  | N/A       | N/A                                   | Total amount claimed is Rs.<br>12,165,667.10 including interest as<br>11,09,2024. |



|                       |                    | PST MARKET NOT  | List of Unsecu | red financial cre           | ditors (ot | her than fir                                 | nancial creditors | belongin   | g to any clas               | s of creditors) (A | mount in ₹)                          |                       | 725 STO 500        |
|-----------------------|--------------------|-----------------|----------------|-----------------------------|------------|--|-------------------|------------|-----------------------------|--------------------|--------------------------------------|-----------------------|--------------------|
| r. No Name of credito | Identification No. | Details of o    | laim received  | OPPOSITE VENEZA PAR         |            |  | aim admitted      | Bar Waller |                             | Amount of          |                                      | Amount of             | Amount of claim    |
|                       |                    | Date of receipt | Amount claimed | Amount of claim<br>admitted |            | Amount<br>covered by<br>security<br>interest |                   |            | % of voting<br>share in CoC |                    | mutual dues, that<br>may be set- off | elaim not<br>admitted | under verification |



| Remarks, if a |
|---------------|
| 1000          |



|        |  |                    |            | Name of th                      | he corpora                            | se debtor:                                   | ladis Offset                      |                              |                                |                             | est of CIRP; 11.05.2824; List of creditors as on | : 10.01.2025                 |                                     | 396.3           |
|--------|--|--------------------|------------|---------------------------------|---------------------------------------|--|-----------------------------------|------------------------------|--------------------------------|-----------------------------|--|------------------------------|-------------------------------------|-----------------|
| 20     |  |                    |            |                                 |                                       |  |                                   | List o                       | Operation                      | al crediturs (Employers) (A | mount is ?)                                      |                              | Parallel San Control                | The second      |
| 1000   | STATE OF THE PARTY | Details of clair   | m received | 1                               | 0                                     | betwite of clai                              | ns adminted                       | See A                        | Articles (                     | SERVICE STA                 |  | Cura a series                |                                     | 125             |
| Sr. No | Name of crofdur Identification   | No. Date of receip | Amoun      | a Amount of<br>d claim admitted |                                       | Amount<br>covered by<br>security<br>interest | Amount<br>covered by<br>guarantee | Whether<br>related<br>party? | % of voting<br>share in<br>CoC | Amount of contingent claim  | Amount of any mutual does, that may be set-off   | Amount of claim out admirted | Amount of claim under verificati on | Remarks, if any |
|        |  | 200 200 200        |            | 1                               | I I I I I I I I I I I I I I I I I I I | The same of the                              | I September 1                     | Nat                          | Applicable                     |                             |  |                              |                                     |                 |
|        | Total  |                    | 1          | 1                               |                                       |  |                                   |                              |                                |                             |  |                              |                                     |                 |



| The second of the last   |  |                 |                 |   | Name of the     | corporate debtor: India Offa  |                                |                        |                             |                            | List of creditors as on: 10.01,2025            | And property lives in the latest   | do a management of the control of th |             |
|--|--|-----------------|-----------------|---|-----------------|---|--------------------------------|------------------------|-----------------------------|----------------------------|--|--|--|-------------|
| The Party of the P |  | -               | AND DESCRIPTION | Section Section                         | AND DESCRIPTION | Marie San Committee of the Committee of |                                | casi creditors         | (Government                 | Dues)(Amount In ζ)         |  |  |  |             |
| 14 100000000000000000000000000000000000  | COLUMN TO STATE OF THE PARTY OF |                 | claim received  | 200000000000000000000000000000000000000 | 3 3000          | Details of claim admit  | ted                            |                        | -                           |                            |  | TOTAL CONTRACTOR OF THE PARTY O |  | Section 1   |
| . No Name of areding 1   | Identification No.   | Date of receipt | Amount claimed  | Amount of claims<br>admitted            | Nature of claim | Amount covered by security<br>interest  | Amount covered<br>by guarantee | Whether related party! | % of voting<br>share in CoC | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted   | Amount of claim under scrification   | Remarks, it |
|  |  |                 |                 | 17 - 18 W                               | Statutotry Dues |   |                                |                        |                             |                            |  |  |  |             |
| 2  |  | -               |                 |   | Statutotry Dues |   |                                |                        | _                           |                            |  |  |  |             |



|       |  |               |            | Name                          | of the Corporate &c            | me lata Other  | Printers Private I                        |                                   | nared<br>of comm | etionment pl       | GRP: 11.PH.2924; Ust of cred   | Dec 2 to 11,31,3125                                 |                              |                                      |  |
|-------|--|---------------|------------|-------------------------------|--------------------------------|----------------|---|-----------------------------------|------------------|--------------------|--------------------------------|---|------------------------------|--------------------------------------|--|
| 1 4   | THE RESIDENCE OF THE PARTY OF T | I DOUBLE OF   | Details    | d dain received               | List                           |                | reliters (wher the                        |                                   | mdisple          | THE REAL PROPERTY. | Personal Puers) (Assessed in S |   | BUT HAT DO WATER             |                                      | FORM THE PROPERTY.   |
| 52.50 | Name of creditar   | Medicates No. | 1          | Amount dained                 | Assessed of claims<br>admitted | Nature of data | Amount covered<br>by security<br>interest | Amount<br>covered by<br>guarantee | Lateral          | NUMBER OF          | Amount of contingent chilm     | Amount of any motical discs,<br>that may be set-off | Amount of them not salmitted | Assent of date under<br>verification | Security Large   |
| 1     | Normal Trading Co.   | AIZPERSON     | EL112024   | 37,64572.18                   | 0                              | Operational    | X/X                                       | 8/3                               | No.              | 2                  | N/A                            | N/A   | N/A                          | EASTE                                | Total amount classed is Rs.<br>37,64,572,06 including interest a<br>on 11,09,2029. |
| 2     | N/s Swan Books International Private<br>Limited  | AABQUUSES     | 83.28.2024 | 2.08.292.00                   | 3                              | Operational    | N/A                                       | S/A                               | No               | 2                  | N/A                            | N/3.  | N/A.                         | 23625230                             | Total amount claimed in St.<br>209,290 including interest in or<br>11,09,2024      |
| 3     | Silvertine Graphics Private Limited  |               | 26.10.2024 | 2.79,44,968.02                | 2,79,48,428.00                 | Operational    | X/A                                       | N/A                               | No               | 0                  | N/3.                           | N/A.  | N/A                          | -                                    | Total amount claimed in Rs.<br>279,482968 including interest and<br>11,09,2024     |
| 4     | MSS Publishers Preside Limited   | AAGDY166SC    | 22.11.2924 | 30,41,377.00                  | 30,41,377.00                   | Operational    | N/3.                                      | N/A                               | No               |                    | X/X                            | N/0.  | N/A                          |                                      | Total amount clarest is Rs.<br>30,40,337 including interest as a<br>12,09,2004     |
| 5     | Stephen Provad Streetsa<br>Total   | AZZPSA6ADQ    | 82.12-3904 | 5,31,016,00<br>3,54,93,215,08 | 3.09.89.805.00                 | Operational    | N/A                                       | X/A                               | Yes              | 0                  | N/A                            | N/A   | X/A                          | 5,31:37:s:30<br>45,42,570:38         | Nedag For Verification   |



|  | Details of ea   | alla received     | II REPORTED              |                 | Details of clair                   | beliming                           | N                            | List of On                  | her Creditions, if any,   | CORP. 11.89.2404; List of creditors as on. 14. | 81,2025                      |  |
|--|-----------------|-------------------|--------------------------|-----------------|------------------------------------|------------------------------------|------------------------------|-----------------------------|---------------------------|--|------------------------------|--|
| Name of condition (Name Constitution N | Date of receipt | Amount<br>claimed | Amount of chain admitted | Nature of claim | Amount teneral by society interest | Amount<br>covered by<br>fearwastic | Whether<br>related<br>parry? | % of voting<br>share in CoC | Amount of contingent chim | Amount of any mutual does, that may be set-off | Amount of claim out admitted | Amount of claim under verification Remarks |

THEOLOGY AND THE STATE OF THE S